

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-49/2000/2240/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Chandan Das  
District & Sessions Judge,  
Baksa, Mushalpur.

Dated Guwahati the 26<sup>th</sup> April, 2019.

Sub: **Casual leave and station Leave permission.**

Ref:- Your letter No. DJ/BAK/1530/2019/E, dtd. 20.04.2019,

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1 (one) day casual leave on 22.04.2019 along with station leave permission, with your official vehicle, at your own cost, w.e.f. the evening of 20.04.2019 (after office hours) till the morning of 24.04.2019, has been granted/rejected.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-49/2000/2241/A, dated 26.04.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

26/4/19

**JT. REGISTRAR (VIGILANCE)**

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